

*F.No. J-18/26/2022-Judicial (Part-2)*

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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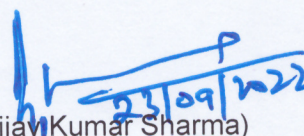
Shastri Bhawan, New Delhi,  
Dated the **23<sup>rd</sup>** September, 2022

**ORDER**

The President is pleased to accept the resignations of the following panel counsel figuring in the table below under column-II, with effect from the dates mentioned against each under column-V. Consequently, their names occurring in various orders of this Department, as mentioned under column-IV, stand deleted:

Sl. No.	Name of Advocate	Name of Court & Category of Panel	Detail of the order of empanelment	Resignation accepted w.e.f.
I	II	III	IV	V
1.	Shivananda D. S.	Central Govt. Counsel for High Court of Karnataka (PB), Bangalore	J-11017/3/2021-Judicial dated 14.06.2021	02.06.2022
2.	Keshavamurthy H.B.	Addl. CGSC for CAT, Bangalore Bench	-do-	08.06.2022
3.	Anand Dadariya	Senior Panel Counsel for High Court of Chhattisgarh	J-11017/11/2021-Judicial 14.12.2021	01.07.2022
4.	Prem Shanker Sharma	Central Govt. Counsel for High Court of Rajasthan, Jaipur Bench	36(19)/2015-Judl. dated 23.09.2015	17.06.2022
5.	Prasanna V. R.	Addl. CGSC for CAT, Bangalore Bench	J-11017/3/2021-Judicial dated 14.06.2021	04.07.2022
6.	Girish Shriram Bapat	Standing Govt. Counsel for District & Subordinate Courts, Gondia (Maharashtra)	J-11017/5/2022-Judicial dated 03.03.2022	Date of this order
7.	Subhash Chand S.	Central Government Counsel for High Court of Kerala	J-11017/9/2021-Judicial dated 03.11.2021	11.08.2022

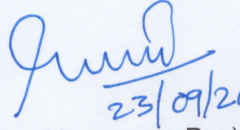
2. Hindi version of this order will follow.

  
(Vijay Kumar Sharma)  
Joint Secretary & Legal Adviser



Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. The Incharge, Branch Secretariat at Mumbai and Bengaluru.
3. Shri Rajdeepak Rastogi, Additional Solicitor General of India, High Court of Rajasthan.
4. The Deputy Solicitor General of India for High Court of Chhattisgarh and High Court of Kerala.
5. All the seven Advocates figuring in the table above.
6. The Cash (LA) Section to stop retainership fee of SGC, Shri Girish Shriram Bapat (Sr. No. 6) w.e.f. the date of this order.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Order related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.

  
23/09/2022  
(Lakka Muneswara Rao)  
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